GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:3388
ANSWERED ON:25.04.2012
SAFETY AUDIT OF COAL MINES
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Wankhede Shri Subhash Bapurao

Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited (CIL) has made safety audit of each coal mine mandatory at regular interval;
- (b) if so, the details thereof alongwith the norms fixed by CIL for safety audit and the extent to which coal mining will become safe on application of these norms;
- (c) the details of the infrastructure likely to be set up in various mines for implementation of safety audit of CIL mines in the country and the details of expenditure likely to be incurred therein;
- (d) whether the Safety Committee of CIL has made any suggestions in this regard and if so, the details thereof;
- (e) whether the said suggestions have been implemented;
- (f) if so, the details thereof and the action taken by the Government in this regard; and (g) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b). No, Sir. It is not mandatory to conduct safety audit at regular intervals as per statute. However, in CIL, Safety Audit is conducted in mines of CIL from time to time to find out the status of safety of mine apart from compliance of statutory provisions regarding safety. Subsidiary-wise status of last safety audit conducted in CIL is given below:

ECL: 2007-08

BCCL: 2007-08 and next round of safety audit is under process

CCL: 2008-09

NCL: 2011-12 (Internal Audit)

WCL: 2005-06

SECL: 2007-08

MCL: 2009-10 (OC Mines) & 2011-12(UG) Mines.

- (c). Depending upon the recommendations of safety audit, corrective actions have been taken for removing the deficiencies, if any. The infrastructural set up required for implementation of safety audit of CIL mines as well as expenditure incurred or likely to be incurred varies from mine to mine depending upon the nature of deficiencies pointed out in safety audit.
- (d)to(g). Yes, Sir. In the 49th meeting of the Safety Board of CIL held on 11th April, 2012 it has been recommended that safety Audit should be conducted at a regular interval in all mines and the same would be implemented.